

Form 1									
List of cases e-filed during the month of February, 2022									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registrati on	Date of e- filing
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2							
List of cases in which e-Payment of Court fees was made during the month of February, 2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		LUDHIANA	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 3							
List of cases in which Electronic Service of Process has taken place during the month of February, 2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 4						
List of total no. of cases randomly allocated during the month of February, 2022						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Amritsar	Nil	Nil	Nil	Nil
	Civil Judge(Senior Division) Barnala	Barnala	Sh. Vineet Kumar Narang, CJSD Barnala	Court No.3	CS	2
		Bathinda	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil
	AD&SJ	PATIALA	SH HARI SINGH GREWAL AD&SJ	13	ARBITRATION	3
		Rupnagar	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil
	ADJ	Chandigarh	Ms. Anshu Shukla ADJ	31	ARB	1
	ADJ	Chandigarh	Ms. Anshu Shukla ADJ	31	Commercial Suit	2
	ADJ	Chandigarh	Sh. Jaibir Singh ADJ	13	Execution	1

Form 5							
List of cases in which Case Management Hearing was held during the month of February, 2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
	Ms. Anjana, Addl. District Judge, Moga.	Moga	CS/3/2019	The Punjab State Co-op. Vs. Ms. Jai Jawala Food.	Sh. R.K Goyal Advocate. Sh. Vaneet Jaidka Advocate Counsel for the defendant no.2. Sh. Surjit Singla, Advocate Counsel for the respondent No, 3,4.	NIL	NIL
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
1	Ms.Anshu Shukla,ADJ	Chandigarh	95/2022	Union of India Vs. Raja Ram and Sons Pvt. Ltd.	Sh. Kamal Kant	17-02-2022	25-05-2022
2	Ms.Anshu Shukla,ADJ	Chandigarh	03/2022	SML Isuzu Ltd. Vs KHT Agencies Pvt. Ltd	Sh. Manoj Kumar	08-02-2022	25-03-2022
3	Ms.Anshu Shukla,ADJ	Chandigarh	04/2022	Copenhagen Hospitality And Traders Vs. A.R. Impex	Sh. Manoj Kumar	09-02-2022	18-04-2022
4	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/691/2021	Chandigarh Administration Vs. M/s Unitech Ltd. & Anr.	Hukam Singh Id.GP for petitioner, Ms. Drishtana Singh for Respondent	04.10.2021	15.02.2022
5	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/825/2021	M/s Unitech Ltd. Vs. Chandigarh Administration	Ms. Drishtana Singh for Petitioner, Hukam Singh for respondent	02.12.2021	15.02.2022
6	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/239/2020	Varinder Nakra Vs. Cholamandlam Investment & Finance Co. Ltd.	P.K. Kukreja for Petitioner, Maninder Pal Singh for Respondent	15.02.2020	15.02.2022
7	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/11/2021	Vikson Securities Pvt. Ltd. Vs Neha Gupta & Ors.	P.K. Kukreja for petitioner, Paras Money Goyal for Resp no.1, Deepak Bhardwaj for Resp no. 2&3	06.01.2021	23.02.2022
8	Sh.Jaibir Singh,ADJ	Chandigarh	EXE/405/2018	M/s Madhav Brahamputra Consortium Ltd. vs. State of Punjab	Harish Chhabra for DH, Sunny Kumar for JD no. 1,4,5, Ajay Sapehia for JD no. 2&3	07.04.2018	03.02.2022
9	Sh.Jaibir Singh,ADJ	Chandigarh	EXE/161/2022	TCI Freight Ltd. Vs. The Pb. State Cooperative Milk Producers Federation Ltd.	Maninder Arora for applicant	23.02.2022	24.02.2022
10	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/1/2017	M/S Omaxe Vs, PGI	Tina Garg Advocate for petitioner. Mrs. Anita Ahuja Advocate for respondent	02.01.2017	15.02.2022
11	Sh.Narender, ADJ	Chandigarh	1007/2019	SUDARSAN FACILITIES PVT LTD VERSUS GOVT COLLEGE AND HOSPITAL	SH VIKAS CHAUDHAR	13.08.2019	20.04.2022
12	Sh.Narender, ADJ	Chandigarh	331/2018	HEMANT CHAUDHARY VERSUS GREEN BUILDERS AND PROMOTERS	BHAVPREET SINGH DHATT	24.05.2018	05.07.2022
13	Sh.Narender, ADJ	Chandigarh	770/2017	M/S SWADESH CEMENT LTD VERSUS STATE OF HARYANA	KSTIHITJ SHARMA	24.10.2017	16.03.2022
14	Sh.Narender, ADJ	Chandigarh	120/2017	M/S SHIWANGI RICE MILLS VERSUS DIRECTOR FOOD SUPPLIES AND CONSUMER AFFAIRS	MUKUND GUPTA	02.03.2017	28.03.2022
15	Sh.Narender, ADJ	Chandigarh	1/2016	MS LANCER PHARMACEUTICALS VERSUS MS KABSON MEDICARE	VIKAS JAIN	12.04.2016	26.04.2022

Form 6 Contested Commercial cases disposed during the month of February, 2022													
Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		FATEHGARH SAHIB	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Ms.Anshu Shukla,ADJ	Chandigarh	1035/2018	Nector Lifescience Ltd Vs. ABB Ltd	Sh. Atul V. Sood	14-12-2018		15-02-2022	1158	Dismissed			34
2	Sh.Jalbir Singh, ADJ	Chandigarh	ARB/1/2017	M/S Omaxe Vs, PGI	Tina Garg Advocate for petitioner, Mrs. Anita Ahuja Advocate for respondent	02.01.2017		24-02-2022	1515	Disposed			34